

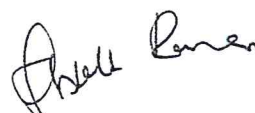

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/10/2016  
NAME OF THE PETITIONER(S) : R. Krishnamurthy  
NAME OF THE RESPONDENT(S) : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	Mr. Abishek Raman for Mr. Cibi Vishnu	Counsel for the Petitioner	
2.	S. Maniuladhi, Adv	For R <sub>1</sub> , R <sub>2</sub> & R <sub>4</sub>	

**ORDER**

Counsel for petitioner present. Representing counsel for R1, 2 & R4 present. Both the counsels stated that the talks for settling the matter has come to a final stage and prayed for time to make submission in regard to the outcome of the settlement. Time is enlarged at request. Put up on 13.02.2018.

-sel-  
(S VIJAYARAGHAVAN)  
Member(Technical)

-sel-  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)